

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1110 of 2019

IN THE MATTER OF:

Equipment Planet

...Appellant

Versus

Udit Infraworld Pvt. Ltd.

...Respondent

For Appellant: Shri Goutam Singh, Advocate

For Respondent: Shri Pratik Tripathi, PCS

O R D E R

28.01.2020 PCS - Mr. Pratik Tripathi submits that he wants to file Reply today. He states that on last two occasions, he was not well.

We do not appreciate that if the Counsel or PCS is unable to attend, he should not make arrangement for somebody to mention on his behalf when the matter is called out.

One opportunity is given. Reply may be filed by tomorrow, i.e. 29th January, 2020. Rejoinder, if any, may be filed within a week.

List the Appeal 'for admission (after Notice)' on 10th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md